

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/259/ (IB)/2017
NAME OF THE PETITIONER(S) : QUALITY MILLS STORES
NAME OF THE RESPONDENT(S) : AMARAVATHI SRI VENKATESH PAPER MILLS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	D.G.SATHYA NARAYANA	For Respondent	A. Subramanyam
2.	S.V. Supraja	for Petitioner	Supraja

ORDER

Counsels for both the parties present. Counsel for Corporate Debtor has produced two cheques drawn on Indian Bank dated 10.08.2017 and 15.08.2017 for a total amount of Rs.2,25,000/-. The same is handed over to the Counsel for the Petitioner. Counsel for Respondent prayed for time to make payment of the remaining amount. At request, time is enlarged. Put up on 18.08.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)